

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3954
ANSWERED ON:05.09.2012
SPECIAL FINANCIAL PACKAGE
Pandey Saroj

Will the Minister of FINANCE be pleased to state:

- (a) whether some States have been given special financial packages by the Central Government;
- (b) if so, the details thereof and the financial packages given to each such States till date.State-wise;and
- (c) the State-wise details of grounds on which these packages were released?

Answer

Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) to (c): Annual Plans of the States are finalized on an assessment of inter-state and inter-sectoral Plan priorities, including special needs, within the overall availability of resources at the Central and State level. Central Assistance to State Plans is released annually by the Ministry of Finance, including Special Central Assistance (SCA) to meet the gap in resource? to Special Category States; Special Plan Assistance (SPA) to Special Category States for funding of identified projects that are not covered under any central scheme; SCA for Border areas; SCA for Hill areas; and One Time Additional Central Assistance (OTACA) for the projects of Special importance to General Category States. State-wise details of funds released during 2011-12 is given in the Annexure.

Under State component of Backward Regions Grant Fund (BRGF), till date, plans of the State Governments of Bihar (Rs. 8495 crore), West Bengal (Rs. 2904 crore), Uttar Pradesh and Madhya Pradesh for Bundelkhand region (Rs 2431 crore) and Rs. 650 crore during 11th Plan to KBK districts of Odisha have been supported to bridge the developmental deficit in these States. Further, State Plans of Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal have so far been supported by Rs.4960 crore under Integrated Action Plan (IAP) for 82 selected Tribal and Backward Districts.